

Allocation of funds has not been done on the basis of the demands of the State Governments, but these have been allocated to all the State Governments on the same basis as for 1959-60 and 1960-61.

(b) and (c). Information regarding full utilisation of the amounts sanctioned and the number of students benefited will be known after the close of the year 1961-62, when the progress report is received from the State Government.

#### **Aid to Punjab for Social and Moral Hygiene**

**1039. Shri Daljit Singh:** Will the Minister of Education be pleased to state:

(a) the amount of Central assistance given to Punjab during 1960-61 for social welfare extension projects and for social and moral hygiene and after-care programme;

(b) the number of central social welfare centres in the State with names and locations; and

(c) the amount sanctioned to the Punjab State Government for 1961-62 for such schemes?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (c). The requisite information in the matter is being gathered from the authorities concerned. It will be laid on the table of the Sabha as soon as possible.

(b) A statement is laid on the Table. [See Appendix II, annexure No. 22].

#### **Wealth-Tax**

**1040. Shri Daljit Singh:** Will the Minister of Finance be pleased to state the income derived from Wealth Tax during 1960-61 and 1961-62 up to 30th June, 1961?

**The Minister of Finance (Shri Morarji Desai):** The revenue derived from wealth-tax during 1960-61, amounted to Rs. 8,07,03,000. Such

revenue for 1961-62 up to 30th June, 1961 was Rs. 58,73,000.

#### **Removal of Untouchability in Delhi**

**1041. Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the details of the programmes chalked out by the Delhi Harijan Welfare Board for the removal of untouchability; and

(b) the amount allotted to Delhi Harijan Welfare Board and Bhartiya Depressed Classes League separately for 1961-62?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The Delhi Harijan Welfare Board is only an advisory body. The schemes for the welfare of Backward Classes are chalked out and implemented by the Delhi Administration directly on the advice of the Delhi Harijan Welfare Board. Various schemes viz. housing subsidy, provision of house sites, vocational scholarships, subsidy for cottage industries, aid to non-official organisations and elimination of the practice of carrying night-soil as head-loads, which would all contribute to the removal of untouchability, are being taken up by the Delhi Administration.

(b) The Delhi Administration have made a provision of Rs. 3,90,000 for the schemes for the welfare of Scheduled Castes for the year 1961-62. No amount has so far been allotted to the Bhartiya Depressed Classes League.

#### **Research in Defence Science**

**1042. Shri Daljit Singh:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1676 on the 29th August, 1960 and state the details of 50 fellowships awarded so far to research in Defence Science?